

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP (IB) No. 03/KB/2017  
CA(IB) No. 29/KB/2018  
CA(IB) No. 31/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Nicco Corporation Limited		
Under Section	14 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

VINOD KUMAR KOTNAR

Liquidator

Vr

11 Jan 2018

Avishek Guha, Adv  
Sr Shashirajh Raja, Adv

Technology Development  
Board

Adv

11 Jan, 2018

Supratim Laha, Adv.  
Arnob Sardar, Adv.  
Bikash Shaw, Adv.

Workers Union

Arnob Sardar

Advocate

11/1/2018

Rajesh Chakraborty, Law Officer - Allahabad Bank

ORDER

Ld. Liquidator as well as Ld. Counsel for the Allahabad Bank, Technology Development Board and Workers' Union is present.



C.A. (IB) No. 31/KB/2018 has been moved by the applicant UCO Bank. Liquidator is directed to file reply within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days.

**List it on 01/02/2018 for disposal of C.A.**

C.A. (IB) No. 29/KB/2018 has been moved by the Liquidator seeking inclusion of certain members of workmen's representatives on the Monitoring Committee and for determination of question of law regarding the claims of the workmen's dues along with certain other reliefs.

Ld. Counsel for the workmen, Technology Development Board and Allahabad Bank made a request that time may be given for filing reply. Reply may be filed within 7 days with a copy in advance to the Liquidator.

**List it on 01/02/2018 for disposal of CA.**



(Jinan K.R.)  
Member (J)



(V.P. Singh)  
Member (J)